

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :09/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/27240/2025 BLAPL/9389/2025	SHEKH SADIK SHEKH HASHID VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000032/2025
2	D-BLAPL/27295/2025 BLAPL/9390/2025	BHISMADEV MEHER VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	KHARIAR /225 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000032/2025
3	D-BLAPL/27335/2025 BLAPL/9391/2025	KEDAR GOCHHAYAT VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /730 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul) GR/0001385/2025
4	D-BLAPL/27342/2025 BLAPL/9392/2025	TRINATH DAS @ BHOI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /231 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000026/2025
5	D-BLAPL/27344/2025 BLAPL/9393/2025	LUCKY @ BHAJU TARAI VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BANSADA /285 /2024 J.M.F.C,CHANDABALI(Bhadrak ) GR/0000781/2024
6	D-BLAPL/27345/2025 BLAPL/9394/2025	KAMAKHYA PRASAD BHOKTA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SATYABADI /264 /2025 J.M.F.C. (II), PURI(Puri) GR/0000636/2025
7	D-BLAPL/27348/2025 BLAPL/9395/2025	GOPI @ GOPINATH @ GOPABANDHU DAS VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	ANGUL TOWN /78 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000001/2025
8	D-BLAPL/27355/2025 BLAPL/9396/2025	RAMA GOUDA @ RAMA CHANDRA GOUDA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KOTINANDA /162 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000939/2025
9	D-BLAPL/27356/2025 BLAPL/9397/2025	RINKU @ ANIL KUMAR DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	SAHADEV KHUNTA /194 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0000391/2025
10	D-BLAPL/26180/2025 BLAPL/9398/2025	SUNIL KUMAR POLEI @ POLLEI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KABISURYANAGAR /238 /2025 A.D.J.,KODALA(Ganjam) ST/0000126/2025
11	D-BLAPL/26512/2025 BLAPL/9399/2025	RAFIQUE KHAN @ DHULSA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	THELKOLOI PS /242 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002097/2025

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12	D-BLAPL/26846/2025 BLAPL/9400/2025	BISWANATH SABAR VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh 2(A)CC/0000066/2025
13	D-BLAPL/26853/2025 BLAPL/9401/2025	ABHI SABAR VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh 2(A)CC/0000067/2025
14	D-BLAPL/27357/2025 BLAPL/9402/2025	TITAN @ TAPAS BARIK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	MANGALPUR /282 /2024 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu CT/0000325/2024
15	D-BLAPL/26936/2025 BLAPL/9403/2025	MANOJ MALIK @ MANAJ KUMAR MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATTAMUNDAI RURAL PS /267 /2025 J.M.F.C.-ADDL.CIVIL JUDGE(JD),PATTAL GR/0000466/2025
16	D-BLAPL/26861/2025 BLAPL/9404/2025	DEBU RAJBANSHI VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	G.R.P.S.,BERHAMPUR /83 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001299/2025
17	D-BLAPL/27024/2025 BLAPL/9405/2025	KUNU PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MANCHESWAR P.S. /68 /2023 A.D.J.,BHUBANESWAR(Khordha ) TR/0000106/2023
18	D-BLAPL/27222/2025 BLAPL/9406/2025	CHANDAN KUMAR MATHA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0001122/2024
19	D-BLAPL/27028/2025 BLAPL/9407/2025	RANJAN SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /440 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000436/2025
20	D-BLAPL/26956/2025 BLAPL/9408/2025	DHONDIRAM GAIKWAD VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000016/2024
21	D-BLAPL/27044/2025 BLAPL/9409/2025	BUDHAN JENA @ NIRMAL JENA VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	KUJANGA /165 /2025 A.D.J.,KUJANG(Jagatsinghapur ) CT/0000086/2025
22	D-BLAPL/27225/2025 BLAPL/9410/2025	LABA BEHERA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BALLIGUDA /169 /2015 A.D.J.,BALLIGUDA(Kandhamal) Spl/0000148/2015
23	D-BLAPL/27045/2025	ELISAYA DIGAL @ ELISIYA DIGAL	SURYAKANTA DWIBEDI	DARINGBADI /129 /2024

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	BLAPL/9411/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000155/2024
24	D-BLAPL/27114/2025 BLAPL/9412/2025	DUTIYA KHURA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh ) 2(A)CC/000035/2025
25	D-BLAPL/27121/2025 BLAPL/9413/2025	MUHAVIYA MANDATE PURAKKAL @ MUHAVIYA MP VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	RAYAGADA G.R.P. /42 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada ) TR/000027/2025
26	D-BLAPL/26976/2025 BLAPL/9414/2025	LINKAN NAYAK VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	ANGUL SADAR PS /443 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000050/2025
27	D-BLAPL/27123/2025 BLAPL/9415/2025	BABULA DALEI VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	GHATAGAON /184 /2022 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000119/2022
28	D-BLAPL/27167/2025 BLAPL/9416/2025	JAGA @ JAGABANDHU ROUT VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	PURI SADAR /469 /2025 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000606/2025
29	D-BLAPL/27061/2025 BLAPL/9417/2025	SATYAJIT SARKAR VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	RAIGHAR /160 /2025 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarangpur) GR/0000250/2025
30	D-BLAPL/27221/2025 BLAPL/9418/2025	ASHOK MAHANANDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH SADAR /252 /2024 A.D.J.,BARGARH(Bargarh ) CT/0000069/2025
31	D-BLAPL/27238/2025 BLAPL/9419/2025	AMAN BEHERA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOUDH /296 /2025 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000109/2025
32	D-BLAPL/27294/2025 BLAPL/9420/2025	DEEPAK DIGAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,CHATRAPUR(Ganjam) 2(A)CC/000011/2025
33	D-BLAPL/27149/2025 BLAPL/9421/2025	SUSHANTA DHALASAMANTA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	CANTONMENT ROAD /17 /2016 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000023/2017
34	D-BLAPL/27306/2025 BLAPL/9422/2025	GUDURA HEMBRAM @ SUKLAL VS	SUSANTA KUMAR TRIPATHY VS	BANGRIPOSI /122 /2025 AD HOC ADDL.DIST. JUDGE (FTSC), BALASORE

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35	D-BLAPL/27320/2025 BLAPL/9423/2025	STATE OF ODISHA RAHUL DHIR VS STATE OF ODISHA	CHIRANJIB ROUT VS	Spl/0000050/2025 TALCHER TOWN /647 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001214/2025
36	D-BLAPL/27321/2025 BLAPL/9424/2025	LITU @ ASISH NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /617 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001155/2025
37	D-BLAPL/27298/2025 BLAPL/9425/2025	RAJU KUMAR RAY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000037/2025
38	D-BLAPL/27360/2025 BLAPL/9426/2025	RAHUL KUMAR SAHU VS STATE OF ODISHA	ASHOK DAS VS	CYBER CRIME AND ECONOMIC OFFENSES SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000129/2025
39	D-BLAPL/27219/2025 BLAPL/9427/2025	BANTY @ SURAJ KUMAR NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /544 /2025 J.M.F.C.,BASUDEVPUR(Bhadrak ) GR/0000863/2025
40	D-BLAPL/27365/2025 BLAPL/9428/2025	BIKASH BEHERA @ BIKI VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /259 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000065/2025
41	D-BLAPL/27380/2025 BLAPL/9429/2025	SURESH PARIDA @ BABU VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BHANJANAGAR /896 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001495/2025
42	D-BLAPL/27063/2025 BLAPL/9430/2025	RAGHUNATH BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /49 /2006 A.D.J.,KODALA(Ganjam) ST/0000015/2020
43	D-BLAPL/27382/2025 BLAPL/9431/2025	BAJA @ PINTU DAS VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /303 /2025 J.M.F.C.,PIPLI(Puri) GR/0000449/2025
44	D-BLAPL/27250/2025 BLAPL/9432/2025	PRIYARANJAN BARAL VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	BARIPADA TOWN /371 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000670/2025
45	D-BLAPL/27494/2025 BLAPL/9433/2025	PRIYABRATA ROURAY @ PINTU VS STATE OF ODISHA	BIDESHI KUMAR GHADAI VS	CUTTACK SADAR /274 /2019 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) ST/0000060/2022

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46	D-BLAPL/27813/2025 BLAPL/9434/2025	RAJESH GHADEI @ RAJU VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	HARICHANDANPUR /120 /2025 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000613/2025
47	D-BLAPL/26652/2025 BLAPL/9435/2025	SK. FAKA BABU @ PHAKA BABU VS STATE OF ODISHA	TAPAN KUMAR MOHAPATRA VS	MAHANGA /190 /2025 A.D.J.,SALIPUR(Cuttack) ST/0000039/2025
48	D-BLAPL/27416/2025 BLAPL/9436/2025	TAPASWINI DAS VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	BHADRESWAR /130 /2025 Civil Judge Jr. Division-cum-JMFC Court at GR/0000345/2025
49	D-BLAPL/27420/2025 BLAPL/9437/2025	RABI MUNDA VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	// ASST. SESSIONS JUDGE, KEONJHAR(Ke 2(B)CC/0000058/2025
50	D-BLAPL/26981/2025 BLAPL/9438/2025	BIRAT KUMAR NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /638 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001789/2025
51	D-BLAPL/27466/2025 BLAPL/9439/2025	SYED AZGHAR VS STATE OF ODISHA	DHANANJAYA MUND VS	//0 SPECIAL JUDGE, DHARMAGARH(Kalah TR/0000005/2025
52	D-BLAPL/27478/2025 BLAPL/9440/2025	BIDYA KATARI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	PATNAGARH /83 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000301/2025
53	D-BLAPL/27482/2025 BLAPL/9441/2025	SIPU @ NARESH KHATUA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BHADRAK TOWN /225 /2025 S.D.J.M.,BHADRAK(Bhadrak ) GR/0000864/2025
54	D-BLAPL/26659/2025 BLAPL/9442/2025	CHANDAN NAIK @ NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /158 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000132/2025
55	D-BLAPL/27498/2025 BLAPL/9443/2025	PURIA @ PURUSOTTAM @ PURASTAM @ PARATAMA BHUJABALA VS STATE OF ODISHA	ASWINI KUMAR MISHRA VS	NAYAGARH SADAR /211 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh ) Spl/0000064/2025
56	D-BLAPL/26692/2025 BLAPL/9444/2025	KANHU CHARAN DAS VS STATE OF ODISHA	AJIT KUMAR DASH VS	NISCHINTAKOILI /135 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000287/2025
57	D-BLAPL/26556/2025	MAYA @ MAYADHAR MINZ	RAKESH KUMAR SARANGI	RAJGANGPUR /517 /2024

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	BLAPL/9445/2025	VS STATE OF ODISHA	VS	J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000914/2024
58	D-BLAPL/26920/2025 BLAPL/9446/2025	KARTIK GUNTHA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	POTTANGI /128 /2024 ADDL DISTRICT AND SESSIONS JUDGE CT/0000035/2025
59	D-BLAPL/27231/2025 BLAPL/9447/2025	KUNA NAHAK @ MANIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ASKA /319 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000883/2025
60	D-BLAPL/27374/2025 BLAPL/9448/2025	PINTU MAJHI VS STATE OF ODISHA	RAMAKANTA SAHOO VS	KEONJHAR TOWN /211 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(J) GR/0000575/2025
61	D-BLAPL/27432/2025 BLAPL/9449/2025	KRISHNA CHANDRA MUNDA VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	// C.J.M.,KEONJHAR(Kendujhar) 2(B)CC/0000058/2025
62	D-BLAPL/27704/2025 BLAPL/9450/2025	NARAYAN PAPUL VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /117 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000097/2025
63	D-BLAPL/27334/2025 BLAPL/9451/2025	SABITA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /662 /2025 ADDL.SPECIAL JUDGE,TALCHER(Anugul) Spl/0000007/2025
64	D-BLAPL/27582/2025 BLAPL/9452/2025	PANCHANAN NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	MARINE PST TALCHUA /82 /2025 J.M.F.C., RAJNAGAR(Kendrapara ) GR/0000316/2025
65	D-BLAPL/27714/2025 BLAPL/9453/2025	BISWANATH SARAGIA @ SARANGIA VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /109 /2025 J.M.F.C., KUDUMULUGUMMA(Malkangiri) GR/0000139/2025
66	D-BLAPL/27388/2025 BLAPL/9454/2025	SUBHALAXMI ROUT @ NAYAK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	DIGAPAHANDI /249 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000311/2025
67	D-CMAPL/32878/2025 CMAPL/274/2025	ASST. DEFENCE ESTATE OFFICER,BBSR VS JAJATI KESHARI SINGH	ADV VS	// ( ) //
68	D-CMP/35967/2025 CMP/1422/2025	BABITA @ CHHABINA PANI VS	SUBHAM SHARMA VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANESHWAR

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69	D-CMP/35977/2025 CMP/1423/2025	BASANTA MANJARI KAR KRUSHNA CHANDRA MOHAPATRA VS BIJAY KUMAR	NIROD KUMAR SAHU VS	IA/0000001/2025 // CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001132/2009
70	D-CMP/35849/2025 CMP/1424/2025	SARAT CHANDRA PANDA VS MINATI SAHU	PRAJNA SARITA MOHANTY VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha CS/0000225/2022
71	D-CMP/35858/2025 CMP/1425/2025	ARATI MANTRI VS SANJUBALA DAS @ SINGH	SHANTANU KUMAR PANDA VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal CS/0000230/2001
72	D-CMP/26343/2025 CMP/1426/2025	INDIAN BANK, BOUDH BRANCH VS DHANANJAYA SAHU	S.K.DEY VS	// CIVIL JUDGE (SD),BOUDH(Baudh ) CRREV/0000003/2023
73	D-CMP/35888/2025 CMP/1427/2025	DHIRAJ KUMAR SAHOO VS NIRANJAN SAHOO	PRAVAT RANJAN SUTAR VS	// 2ND ADDL.CIVIL JUDGE(S.D.),CUTTACK CS/0000322/2004
74	D-CMP/35627/2025 CMP/1428/2025	SANTOSH KUMAR KAR VS PRAMOD KUMAR MOHANTY	TRILOCHAN PANIGRAHI VS	// CIVIL JUDGE (S.D), PIPILI(Puri) CS/0000205/2024
75	D-CMP/35594/2025 CMP/1429/2025	CHAKRADHAR DAS VS PRAFULLA KUMAR PATTANAİK	NIRANJAN PRASAD PATRA VS	// CIVIL JUDGE (JD),KHURDA(Khordha ) CS/0000203/2024
76	D-CMP/36305/2025 CMP/1430/2025	ASHWINI KASTA VS ASUTOSH KASTA	BUDHIRAM DAS VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwa CS/0000847/2010
77	D-CMP/34574/2025 CMP/1431/2025	CHHABINDRA SAHOO VS MINATI SAHOO	SHISHIR KUMAR SWAIN VS	// CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttack Fd/0000014/2024
78	D-CMP/35827/2025 CMP/1432/2025	PRAFULLA KUMAR BISWAL VS SAUMYA RANJAN PANDIT	SANATAN DAS VS	// A.D.J.,ATHAGARH(Cuttack) RFA/0000001/2024
79	D-CMP/36366/2025 CMP/1433/2025	PUSPA SAMAL VS PARADEEP OXYGEN PVT. LTD.,CUTTACK	SATYA SMRUTI MOHANTY VS	// 4TH ADDL.CIVIL JUDGE(SD),CUTTACK IA/0000001/2023

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80	D-CMP/35841/2025 CMP/1434/2025	SANJUBALA BHUYAN VS ARCHANA RANI BHUYAN	SAILESH DAS VS	// CIVIL JUDGE (SD),2ND COURT,CUTTACK CS/0000105/2013
81	D-CONTC/34500/2025 CONTC/4164/2025	BHARAT CHANDRA DASBABU VS ANU GARG,DEVELOPMENT COMMISSIONER CUM ADDL. CHIEF SECYRETARY TO GOVT., W.R. DEPT., ODISHA	ADV. VS	// ()
82	D-CONTC/34821/2025 CONTC/4165/2025	BAISHNAB CHARAN MOHARANA VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// ()
83	D-CONTC/35745/2025 CONTC/4166/2025	RABINARAYAN SETHY VS S.N.GIRISH,IAS	ADV. VS	// ()
84	D-CONTC/35925/2025 CONTC/4167/2025	DEBENDRA NATH DAS VS SURENDRA KUMAR,IAS	ADV. VS	// ()
85	D-CONTC/34750/2025 CONTC/4168/2025	HARMOHAN MOHANTY VS ARABIND AGRAWAL,IAS	ADV. VS	// ()
86	D-CONTC/34827/2025 CONTC/4169/2025	SUKUMAR DAS VS PRAFULLA SAHOO,B.E.O,BONTH,BHADRAK	SUSANTA KUMAR LENKA VS	// ()
87	D-CONTC/34829/2025 CONTC/4170/2025	SUSANTA KUMAR SATAPATHY VS ARAVIND AGRAWAL,IAS	NIHAL RATH VS	// ()
88	D-CONTC/34845/2025 CONTC/4171/2025	RABI SAHOO VS ANU GARG,IAS	ADV. VS	// ()
89	D-CONTC/34847/2025 CONTC/4172/2025	GOURA CHANDRA KABI VS ANU GARG,IAS	ADV. VS	// ()
90	D-CONTC/34959/2025 CONTC/4173/2025	MIR FARUK ALLI VS DEO RANJAN KUMAR SINGH,COMMNR.-CUM-SECY.,DEPT OF REVENUE AND D.M, ODISHA	ADV. VS	// ()
91	D-CONTC/34961/2025	SURENDRA @ SURENDRA KUMAR SAMAL	ADV.	//

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	CONTC/4174/2025	VS DEO RANJAN KUMAR SINGH,COMMNR.-CUM-SECY.,DEPT OF REVENUE AND D.M, ODISHA	VS	0 //
92	D-CONTC/34964/2025 CONTC/4175/2025	ARATI BHUYAN VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
93	D-CONTC/34966/2025 CONTC/4176/2025	ASHOK KUMAR MISHRA VS CHITTARANJAN PANDEY, DIST. EDUCATION OFFICER, NAYAGARH	ADV. VS	// 0 //
94	D-CONTC/34968/2025 CONTC/4177/2025	DEENABANDHU PALL VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
95	D-CONTC/34970/2025 CONTC/4178/2025	MARK GAMANGA VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
96	D-CONTC/34972/2025 CONTC/4179/2025	PRANITA LIMA VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
97	D-CONTC/34976/2025 CONTC/4180/2025	GEETANJALI GOUDA VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
98	D-CONTC/34979/2025 CONTC/4181/2025	NABIN SABAR VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
99	D-CONTC/34981/2025 CONTC/4182/2025	RAJENDRA NAYAK VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
100	D-CONTC/34983/2025 CONTC/4183/2025	SURESH KUMAR LIMA VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
101	D-CONTC/34987/2025 CONTC/4184/2025	RAJENDRA PRASAD PAIK VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
102	D-CONTC/34995/2025 CONTC/4185/2025	SASHIKANTA MONTRY VS	ADV. VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/35251/2025 CONTC/4186/2025	SHALINI PANDIT,IAS NEELAMADHAB BRAHMA VS ANU GARG,IAS	ADV. VS	// // 0 //
104	D-CONTC/35690/2025 CONTC/4187/2025	SACHIN SHARMA @ SACHIN SARMA VS PRADEEP KUMAR NAG,DIST. EDUCATION OFFICER, BALANGIR	ADV VS	// 0 //
105	D-CONTC/34986/2025 CONTC/4188/2025	SUNAM RAITA VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
106	D-CONTC/35000/2025 CONTC/4189/2025	PRAMOD KUMAR DANDASENA VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
107	D-CONTC/35071/2025 CONTC/4190/2025	SATYA SUNDAR SWAIN VS SATYAJIT MOHAPATRA, TAHASILDAR GONDIA, DHENKANAL	ADV VS	// 0 //
108	D-CONTC/35073/2025 CONTC/4191/2025	BIJAY KUMAR SAHOO VS SHALINI PANDIT, IAS	ADV VS	// 0 //
109	D-CONTC/35077/2025 CONTC/4192/2025	SARAT KUMAR BEHERA VS SUSHANT NATH, IPS	ADV VS	// 0 //
110	D-CONTC/35808/2025 CONTC/4193/2025	PRABINA MISHRA VS P.K.MOHAPATRA,IAS	ANSHUMAN MISHRA VS	// 0 //
111	D-CONTC/33237/2025 CONTC/4194/2025	RINA DORA VS DR.MAKARANDA BEURA,CDMO,NAYAGARH	PRAGNYA PARAMITA BARIK VS	// 0 //
112	D-CONTC/34998/2025 CONTC/4195/2025	LUIS NAYAK VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
113	D-CONTC/35051/2025 CONTC/4196/2025	TRILOCHAN PATNAIK VS SURENDRA KUMAR,IAS	ADV. VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/35075/2025 CONTC/4197/2025	KEDAR MISHRA VS ASWATHI S, IAS	ADV VS	// () //
115	D-CRLA/26810/2025 CRLA/1045/2025	AMARESH KUMAR JAYASWAL VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	SAMBALPUR VIGILANCE /59 /2002 SPECIAL JUDGE,SPECIAL COURT,CUTTACK TR/0000001/2008
116	D-CRLA/26879/2025 CRLA/1046/2025	GOURISHANKAR BEHERA@TABLU@GOURAV VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	NALCO /78 /2025 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000005/2025
117	D-CRLA/27623/2025 CRLA/1047/2025	SAPAN DAS VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	KHUNTUNI /163 /2023 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000138/2023
118	D-CRLMC/21975/2025 CRLMC/3579/2025	MOHAMMED BASIR@MD. BASIR VS STATE OF ODISHA	UMA CHARAN MISHRA VS	SPL.TASK FORCE /29 /2022 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000035/2022
119	D-CRLMC/25648/2025 CRLMC/3580/2025	DEBRAJ MEHER VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) ICC/0000066/2024
120	D-CRLMC/26297/2025 CRLMC/3581/2025	PRASANTA PATRA VS M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO.LTD	BHARAT JALLI VS	// J.M.F.C.(IV),CUTTACK(Cuttack) ICC/0000135/2023
121	D-CRLMC/26307/2025 CRLMC/3582/2025	AMULYA SWAIN@AMULYA KUMAR SWAIN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KHUNTUNI /37 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Athgarh) CT/0000132/2024
122	D-CRLMC/27449/2025 CRLMC/3583/2025	GANADHIP NAYAK VS STATE OF ODISHA	BIDYADHAR MANSING VS	RAJKANIKA /157 /2020 J.M.F.C.,AUL(Kendrapara ) GR/0000265/2020
123	D-CRLMC/27450/2025 CRLMC/3584/2025	SAROJ BISWAL VS STATE OF ODISHA	DEBASMITA BEHERA DEBASMITA BEHERA VS	RAJKANIKA /158 /2020 J.M.F.C.,AUL(Kendrapara ) GR/0000266/2020
124	D-CRLMC/26453/2025 CRLMC/3585/2025	SANGRAM KISHOR SAHU@SANGRAM SAHU VS STATE OF ODISHA	BIDYADHAR MANSING MANAS KUMAR CHAND VS	SOHELLA /161 /2020 A.D.J.,PADAMPUR(Bargarh ) Spl/0000056/2020
125	D-CRLMC/26553/2025	SUGYANI PRABHA PANIGRAHI	RAMANATH ACHARYA	PARLAKHEMUNDI /213 /2017

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/3586/2025	VS STATE OF ODISHA	VS	DISTRICT AND SESSIONS JUDGE,GAJAPATI CRREV/0000002/2024
126	D-CRLMC/27418/2025 CRLMC/3587/2025	LITU @ HARISANKAR ROUT VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	ANGUL TOWN /1018 /2020 AD-HOC A.D.J.(FTSC),ANGUL(Anugul ) Spl/0000062/2020
127	D-CRLMC/27461/2025 CRLMC/3588/2025	BIRENDRA SAMAL @ KHANDEI VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BANKI /283 /2012 ASST. SESSION JUDGE, BANKI(Cuttack) ST/0000013/2013
128	D-CRLMC/26653/2025 CRLMC/3589/2025	DINABANDHU PATRA VS STATE OF ODISHA	SALYADU ANIL KUMAR DORA VS	MARKAT NAGAR /1 /2017 PRESIDING OFFICER, DESIGNATED CO ST/0000086/2020
129	D-CRLMC/26785/2025 CRLMC/3590/2025	LAXMAN SAHOO VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	KAMAKHYANAGAR /188 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000342/2023
130	D-CRLMC/26825/2025 CRLMC/3591/2025	ASHALATA NAYAK VS NANDA ANANDA RAO DORA	SUDHANSU SEKHAR JENA VS	/ /0 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR CRREV/0000007/2024
131	D-CRLMC/27181/2025 CRLMC/3592/2025	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	CUTTACK SADAR /494 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0002003/2021
132	D-CRLMC/27624/2025 CRLMC/3593/2025	BASANTI NISHAL VS STATE OF ODISHA	AMIT KUMAR SAHU VS	CHANDRAPUR /16 /2016 SPECIAL JUDGE (POCSO), RAYAGADA Spl/0000137/2016
133	D-CRLMC/26954/2025 CRLMC/3594/2025	ASHOK KUMAR PANDA VS STATE OF ODISHA	AMLAN MOHANTY VS	JAJPUR TOWN /47 /2021 A.D.J.,JJPUR(Jajapur ) CT/0000009/2024
134	D-CRLMC/26980/2025 CRLMC/3595/2025	SANJAY KUMAR PANDA @ SANJAY PANDA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	BOLAGARH P.S. /155 /2023 J.M.F.C.,KHURDA(Khordha ) GR/0000640/2023
135	D-CRLMC/27629/2025 CRLMC/3596/2025	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	BHUBANESWAR CBI /8 /2007 SPECIAL C.J.M.(CBI),BHUBANESWAR(K Spe/0000013/2008
136	D-CRLMC/26993/2025 CRLMC/3597/2025	SANTOSH KUMAR PATRO @ SANTOSH PATRO VS	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /773 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/26585/2025 CRLMC/3598/2025	STATE OF ODISHA RAJU NAIK VS STATE OF ODISHA	MAHADEV SAHU VS	GR/0002328/2024 //0 J.M.F.C. BIJEPUR(Bargarh ) CRMC/0000003/2025
138	D-CRLMC/26663/2025 CRLMC/3599/2025	SUBHASHREE SATAPATHY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /119 /2019 C.J.M.,PARALAKHEMUNDI(Gajapati ) GR/0000312/2019
139	D-CRLMC/26714/2025 CRLMC/3600/2025	SK.MATO@MATO KHAN VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	SORO /6 /2001 J.M.F.C.,SORO(Baleshwar) CT/0000023/2001
140	D-CRLMC/26994/2025 CRLMC/3601/2025	AJAYA KUMAR MALIK @ AJAYA MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /13 /2021 J.M.F.C.,POLSARA(Ganjam) GR/0000020/2021
141	D-CRLMC/27480/2025 CRLMC/3602/2025	RUTURANJAN DEEP VS STATE OF ODISHA	MANORANJAN PADHY VS	BANIGOCHA /11 /2017 SPECIAL JUDGE,NAYAGARH(Nayagarh ) TR/0000057/2017
142	D-CRLMC/26883/2025 CRLMC/3603/2025	SUNA BISOI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko ICC/0000128/2009
143	D-CRLMC/27062/2025 CRLMC/3604/2025	KRUPASINDHU MUDULI VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KODALA /497 /2023 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000409/2023
144	D-CRLMC/26887/2025 CRLMC/3605/2025	PINTU@SANJAY SWAIN VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	RAMACHANDI /103 /2025 J.M.F.C.,KONARK(Puri) GR/0000436/2025
145	D-CRLMC/26917/2025 CRLMC/3606/2025	ANIL JOJO VS MD.MAHBOOB ALAM ANSARI	SOUMYA RANJAN DAS VS	//0 J.M.F.C.,(R),ROURKELA(Sundargarh) ICC/0000028/2019
146	D-CRLMC/24752/2025 CRLMC/3607/2025	BASANTI ROUT VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /738 /2023 S.D.J.M.,KHURDA(Khordha ) GR/0001051/2023
147	D-CRLMC/27006/2025 CRLMC/3608/2025	SANDHYA RANI PADHY VS STATE OF ODISHA	BISWARANJAN DALAI VS	BHANJANAGAR /534 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000884/2024

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148	D-CRLMC/25052/2025 CRLMC/3609/2025	KODI CHANDRA SEKHAR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	MATHILI /189 /2023 J.M.F.C.,MATHILI(Malkangiri ) GR/0000478/2023
149	D-CRLMC/27468/2025 CRLMC/3610/2025	SAGAR SWAIN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SARANAKUL /140 /2022 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000007/2023
150	D-CRLMC/25617/2025 CRLMC/3611/2025	DILESWAR DEHURY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ANGUL TOWN /37 /2021 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARH GR/0000111/2021
151	D-CRLMC/26547/2025 CRLMC/3612/2025	NAYAN BEHARI DAS VS STATE OF ODISHA	JYOTI PATNAIK VS	MAHILA P.S. BUXIBAZAR /22 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000102/2024
152	D-CRLMC/26565/2025 CRLMC/3613/2025	UDAYA SAKAR VS STATE OF ODISHA	SAMBIT KUMAR PATRI VS	MAHAKALPARA /32 /2016 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000363/2016
153	D-CRLMP/23078/2025 CRLMP/1145/2025	KAMALA KANTA JENA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	NIMAPADA /374 /2024 () //
154	D-CRLMP/26664/2025 CRLMP/1146/2025	JAHAR ALLI KHAN VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	//0 () //
155	D-CRLMP/27059/2025 CRLMP/1147/2025	PARAMESWAR PATTANAYAK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	//0 () //
156	D-CRLMP/26769/2025 CRLMP/1148/2025	SAUBHAGINI BHOI VS STATE OF ODISHA	LAXMAN BHOI VS	//0 () //
157	D-CRLMP/27012/2025 CRLMP/1149/2025	RAMAKANTA BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	JANKIA P.S. /258 /2025 () //
158	D-CRLMP/26792/2025 CRLMP/1150/2025	SATRUGHANA NAIK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	//0 () //
159	D-CRLMP/27010/2025	CHANDRA SEKHAR ROUTA	SANTOSH KUMAR MAHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/1151/2025	VS STATE OF ODISHA	VS	() //
160	D-CRLMP/27409/2025 CRLMP/1152/2025	SANTOSH KUMAR PATRA VS SAGARIKA PATRA	JYOTI PATNAIK VS	/ /0 () //
161	D-CRLMP/25272/2025 CRLMP/1153/2025	GAYATRI MAHAPATRA VS STATE OF ODISHA	AKHIL KRUSHNA MOHAPATRA VS	/ /0 () //
162	D-CRLMP/27475/2025 CRLMP/1154/2025	SANJU SAHU VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	KABISURYANAGAR /437 /2025 () //
163	D-CRLMP/27305/2025 CRLMP/1155/2025	ANIL KUMAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
164	D-CRLMP/26298/2025 CRLMP/1156/2025	MADHUSMITA MAHAPATRA VS THE PRINCIPAL SECRETARY, KHURDA	DEBASISH PATNAIK VS	JANKIA P.S. /323 /2023 () //
165	D-CRLMP/26888/2025 CRLMP/1157/2025	RADHA PRADHAN VS SUPDT. OF POLICE, GANJAM	GOPAL KRISHNA NAYAK VS	JAGANNATHA PRASAD /355 /2025 () //
166	D-CRLMP/27316/2025 CRLMP/1158/2025	JHUMINA MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
167	D-CRLMP/27307/2025 CRLMP/1159/2025	PARURAM BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
168	D-CRLMP/27218/2025 CRLMP/1160/2025	RANJAN KUMAR DASH VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	/ /0 () //
169	D-CRLMP/27330/2025 CRLMP/1161/2025	GOPINATH SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR LENKA VS	BADAGODA P.S. /671 /2023 () //
170	D-CRLMP/27216/2025 CRLMP/1162/2025	PREMALATA MOHAPATRA VS	PRANAB RANJAN CHHATOI VS	NISCHINTAKOILI /128 /2025 ()

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171	D-CRLMP/26852/2025 CRLMP/1163/2025	STATE OF ODISHA DEBABRATA MOHANTY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// AIR FIELD P.S. /105 /2025 ( ) //
172	D-CRLREV/26670/2025 CRLREV/619/2025	PRASANA KUMAR SAHOO@PRASANNA KUMAR SAHOO VS PUSHPALATA SAHOO	PARTHA SARATHI DAS VS	// A.D.J.,SUNDARGARH(Sundargarh) CRA/000019/2023
173	D-CRLREV/26891/2025 CRLREV/620/2025	KANHU CHARAN JENA VS DILESWARI SAHU	ASHOK DAS VS	MAHILA (BERHAMPUR) /122 /2021 DISTRICT & SESSIONS JUDGE,BERHAM CRA/000036/2024
174	D-CRLREV/26949/2025 CRLREV/621/2025	JNANENDRA KUMAR SAHU VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	LINGARAJ P.S. /105 /2025 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000288/2025
175	D-CRLREV/27309/2025 CRLREV/622/2025	ANANDA MISHRA VS STATE OF ODISHA	JULU KHANSAMA VS	/ /0 S.D.J.M.,SAMBALPUR(Sambalpur) ICC/0000444/2022
176	D-CRLREV/27369/2025 CRLREV/623/2025	SUDHIR BISWAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BINIKA /92 /2021 A.D.J.,SONEPUR(Sonepur ) SC/0000108/2021
177	D-CRLREV/27372/2025 CRLREV/624/2025	SUMANTA SUNDARA VS STATE OF ODISHA	HIMANSHU PANIGRAHI VS	PURI TOWN /67 /2025 SPECIAL JUDGE, PURI(Puri) TR/0000107/2025
178	D-CRLREV/18843/2025 CRLREV/625/2025	SATYA PRIYA PANDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000021/2014
179	D-CRLREV/25666/2025 CRLREV/626/2025	CHANDAN BARADA VS STATE OF ODISHA	RAGHUNATH SINGH VS	GOPALPUR /186 /2025 2ND A.D.J.,BERHAMPUR(Ganjam) CRA/0000017/2025
180	D-CRLREV/25744/2025 CRLREV/627/2025	SAURAV RAIGURU VS ANANYA MISHRA	GOUTAM KUMAR ACHARYA(SR. ADV.) VS	/ /0 2ND A.D.J.,CUTTACK(Cuttack) CRA/0000174/2024
181	D-CRLREV/27702/2025 CRLREV/628/2025	BAPINA PATRA@BAPI KUMAR PATRA VS STATE OF ODISHA	SRINIBAS PARIJA VS	PARADEEP /133 /2024 A.D.J.,KUJANG(Jagatsinghapur ) Spl/0000023/2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-JCRLA/27752/2025 JCRLA/160/2025	KANHU @ KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	ADV. VS	PIRAHAT P.S /3 /2022 A.D.J.,BHADRAK(Bhadrak ) ST/0000086/2022
183	D-MACA/31293/2025 MACA/1025/2025	THE MANAGER (T.P.HUB) THE ORIENTAL INSURANCE CO.LTD. ,BBSR VS RINA PADHAN	SOMNATH ROY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0001100/2021
184	D-MACA/33493/2025 MACA/1026/2025	THE DIVISIONAL MANAGER ORIENTAL INSURANCE CO. LTD., BERHAMPUR VS A.LAKSHMI PATRA	RIMJHIMBALA PATI VS	// A.D.J.,ASKA(Ganjam) Mac/0000060/2016
185	D-MACA/35189/2025 MACA/1027/2025	ANUPAMA MOHANTY VS SANJAYA KUMAR ZORA	PABITRA KUMAR NAYAK VS	// III M.A.C.T.,TALCHER(Anugul ) Mac/0000141/2016
186	D-MACA/35375/2025 MACA/1028/2025	HIRA BARIK VS SUBRAT KUMAR NAYAK	BISHNU BRATA SINGH VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000210/2008
187	D-MACA/36072/2025 MACA/1029/2025	BANITA SETHY VS SUBRAT KUMAR KUMAR SAHU	PRADEEP KUMAR MISHRA VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000105/2021
188	D-MACA/36076/2025 MACA/1030/2025	BINODINI PARIDA VS TIKINA SAMANTARAY	PRADEEP KUMAR MISHRA VS	// 5TH M.A.C.T.,PURI(Puri) Mac/0000120/2024
189	D-MACA/30013/2025 MACA/1031/2025	RATNA MANGARAJ VS BALANANDA MANGARAJ	MANAS KUMAR CHAND VS	// 3RD M.A.C.T., DHARAMGARH(Kalahandi) Mac/0000055/2021
190	D-MACA/36081/2025 MACA/1032/2025	JYOSTNARANI PATTNAIK VS SEK. SANA	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000219/2013
191	D-MACA/34385/2025 MACA/1033/2025	B.M.,ORIENTAL INSURANCE CO. LTD.,JHARSUGUDA VS SANJU KHADIA	PRASANTA KUMAR MAHALI VS	// 3RD M.A.C.T.,JHARSUGUDA(Jharsuguda) Mac/0000021/2021
192	D-MACA/34396/2025 MACA/1034/2025	B.M. ORIENTAL INSURANCE CO.LTD., JHARSUGUDA VS JAMUNA KHADIA	PRASANTA KUMAR MAHALI VS	// 3RD M.A.C.T.,JHARSUGUDA(Jharsuguda) Mac/0000020/2021
193	D-MATA/34624/2025	KADAMBINI DAS @ MOHANTY	SANTOSH KUMAR DWIVEDY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MATA/345/2025	VS SAMPAD MOHANTY	VS	JUDGE FAMILY COURT,PURI(Puri) CP/0000104/2023
194	D-MATA/35338/2025 MATA/346/2025	SAKTI SANKAR BOXI VS MONALISHA RATH	ASHOK DAS VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000129/2023
195	D-RPFAM/35306/2025 RPFAM/258/2025	RUDRA MOHAN NAIK VS TAPASWINI NAIK	SHYAM SUNDAR CHHUALSINGH VS	// JUDGE,FAMILY COURT,ANGUL(Anugul Crp/0000079/2024
196	D-RPFAM/35751/2025 RPFAM/259/2025	RANJAN KUMAR SAHU VS DEBASMITA SAHOO @ PINKY	BHAWANI SANKAR PANIGRAHI VS	// JUDGE FAMILY COURT, KEONJHAR(Ke Crp/0000041/2020
197	D-RPFAM/36203/2025 RPFAM/260/2025	RANJEETA PRADHAN @ SWEETY PRADHAN VS TUTUN @ SATYABRATA PRADHAN	UPENDRA KUMAR SAMAL VS	// JUDGE, FAMILY COURT, BARGARH(Ba CMC/0000007/2025
198	D-RPFAM/35477/2025 RPFAM/261/2025	BIKRAM PRADHAN VS CHINMAYEE PANI	JAYADEBA BEHERA VS	// JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000180/2022
199	D-RPFAM/35561/2025 RPFAM/262/2025	RADHARANI SWAIN VS SUSANTA SWAIN	ASHOK KUMAR BEHERA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000105/2024
200	D-RSA/33349/2025 RSA/442/2025	JADUNATH SIAL VS BIDYADHAR SIAL	SUBHRANSU BHUSAN MOHANTY VS	// 3RD ADDL DISTRICT JUDGE, BALASOR RFA/0000039/2019
201	D-RSA/33554/2025 RSA/443/2025	DIBAS KUMAR MOHANTA VS LAXMIPRIYA MOHANTA	DAYANIDHI MOHANTY VS	// A.D.J.,BARIPADA(Mayurbhanj) RFA/0000041/2023
202	D-RSA/34962/2025 RSA/444/2025	AMULYA KUMAR SAHOO VS CHANDRAMANI SAHOO	AUROVINDA MOHANTY VS	// A.D.J.,KUJANG(Jagatsinghapur ) RFA/0000064/2017
203	D-STREV/35565/2025 STREV/28/2025	STATE OF ODISHA VS M/S. NATIONAL ALUMINIUM COMPANY LIMITED	SUNIL MISHRA,S.C VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000238/2014
204	D-TRP(C)/35656/2025 TRP(C)/313/2025	KRUSHNABENI PANDA VS	PRASANNA KUMAR MISHRA VS	// JUDGE FAMILY COURT,RAYAGADA(Ra

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### CASES REGISTERED REPORT AS ON :09/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-TRP(C)/35933/2025 TRP(C)/314/2025	MANOJ KUMAR DASH APSARA PRIYADARSINI SINGH VS SUBHASIS MOHAPATRA	SUSAMA RANI SAHOO VS	CP/0000060/2025 // JUDGE FAMILY COURT, KEONJHAR(Keo
206	D-TRP(C)/35964/2025 TRP(C)/315/2025	JYOTSHNA RANI BEHERA VS ARUN KUMAR BEHERA	SUSHANTA KUMAR JOSHI VS	CP/0000098/2023 // JUDGE FAMILY COURT,GANJAM(Ganja
207	D-TRP(C)/35855/2025 TRP(C)/316/2025	DHARITREE DAS VS ABHILASH DASH	PRAGYAN NALINI NAYAK VS	CP/0000177/2025 // JUDGE FAMILY COURT, BARIPADA(Ma
208	D-TRP(C)/36010/2025 TRP(C)/317/2025	ANIL KUMAR PODDAR VS MINATI NAIK	AMLAN SHAKTI PAUL VS	GUAP/0000046/2024 // JUDGE FAMILY COURT, BARIPADA(Ma
209	D-TRP(C)/36012/2025 TRP(C)/318/2025	S.SURAJITA VS PRIYABRAT PATTNAIK	ANIMESH SINGH VS	CP/0000152/2025 // JUDGE FAMILY COURT,KHURDA(Khor
210	D-TRP(C)/36084/2025 TRP(C)/319/2025	SIGMA DASH VS RADHESHYAM PANDA	MOHAMMED FARADISH VS	CP/0000112/2025 // JUDGE FAMILY COURT,CUTTACK(Cutta
211	D-TRP(C)/36164/2025 TRP(C)/320/2025	MAMA KUMARI DASH @ KAR VS JOGESWAR KAR @ JAGESWAR KARA	ASHOK KUMAR SWAIN 1 VS	CP/0000387/2025 // JUDGE,FAMILY COURT,JEYPORE(Korap
212	D-TRPCRL/26563/2025 TRPCRL/82/2025	CHIRANJIBI MISHRA VS MANALY PANI	DEBARAJ MOHANTY VS	CP/0000018/2025 //0 JUDGE, FAMILY COURT, DEOGARH(De
213	D-TRPCRL/26930/2025 TRPCRL/83/2025	MANASMITA DAS VS PURNA CHANDRA DAS	SANKARACHARYA CHOUDHURY VS	Crp/0000037/2024 CAPITAL P.S. /96 /2024 JUDGE FAMILY COURT,BHUBANESWA
214	D-WA/34297/2025 WA/1508/2025	SAMBHULAL CHANDUKA VS DEPUTY GOVERNOR CUM APPELLATE AUTHORITY , RESERVE BANK OF INDIA	MOHIT AGARWAL VS	CRL.EXN/0000097/2023 // ()
215	D-WA/36210/2025 WA/1509/2025	ADARSH KUMAR SAHU VS STATE OF ODISHA	PRIYADARSHINEE BIJAYALAXMI DAS VS	// () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WA/36204/2025 WA/1510/2025	SARTHAK MOHAPATRA VS STATE OF ODISHA	PRIYADARSHINEE BIJAYALAXMI DAS VS	// 0 //
217	D-WP(C)/35762/2025 WP(C)/24893/2025	BABAJI CHARAN SAHU VS SUB-COLLECTOR-CUM-PRESIDING OFFICER, SUB-DIVISIONAL SENIOR CITIZENS TRIBUNAL, BBSR	SAILABALA JENA VS	// 0 //
218	D-WP(C)/28189/2025 WP(C)/24894/2025	UPENDRA PODHA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
219	D-WP(C)/36044/2025 WP(C)/24895/2025	JAY JAGANNATH WSHG, BHADRAK VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
220	D-WP(C)/34799/2025 WP(C)/24896/2025	MANGULU NAYAK VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
221	D-WP(C)/32038/2025 WP(C)/24897/2025	LAXMAN RAO VS UNION OF INDIA	SARAT KUMAR BEHERA VS	// 0 //
222	D-WP(C)/35641/2025 WP(C)/24898/2025	PURANDAR SAHU VS STATE OF ODISHA	BISWARANJAN SAGARIA VS	// 0 //
223	D-WP(C)/34857/2025 WP(C)/24899/2025	SARAT KUMAR MISHRA VS ASST COMMISSIONER GST AND CENTRAL EXCISE, ANGUL DIVISION	SASWAT KUMAR ACHARYA VS	// 0 //
224	D-WP(C)/36058/2025 WP(C)/24900/2025	SWASTI RANJAN MOHARANA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
225	D-WP(C)/36061/2025 WP(C)/24901/2025	SUNAKARA PARIDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
226	D-WP(C)/35475/2025 WP(C)/24902/2025	SANGITA EKKA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
227	D-WP(C)/35601/2025	BIDU LATA MANGARAJ	DHANESWAR BEHERA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/24903/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/36066/2025 WP(C)/24904/2025	SAMIR KUMAR BISWAL VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
229	D-WP(C)/36073/2025 WP(C)/24905/2025	BANDARI CHENNA RAO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
230	D-WP(C)/35872/2025 WP(C)/24906/2025	M/S KIRIN TECHNOLOGY PRIVATE LIMITED, BBSR VS CENTRAL BOARD OF DIRECT TAXES	KANANBALA ROY CHOUDHURY VS	// 0 //
231	D-WP(C)/35720/2025 WP(C)/24907/2025	KAUSHALYA SHARMA VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
232	D-WP(C)/35602/2025 WP(C)/24908/2025	ASHOK KUMAR SWAIN VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //
233	D-WP(C)/36062/2025 WP(C)/24909/2025	BICHITRANANDA SINGH VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
234	D-WP(C)/35503/2025 WP(C)/24910/2025	SHANKAR DAS VS STATE OF ODISHA	BISWAJIT PARIDA VS	// 0 //
235	D-WP(C)/36063/2025 WP(C)/24911/2025	MANORANJAN PANI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
236	D-WP(C)/35612/2025 WP(C)/24912/2025	RAJENDRA KUMAR SINGH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
237	D-WP(C)/36157/2025 WP(C)/24913/2025	ARUNA SAHU VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
238	D-WP(C)/35628/2025 WP(C)/24914/2025	SARAT SAHU VS	BISWARANJAN SAGARIA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/35615/2025 WP(C)/24915/2025	STATE OF ODISHA BALLU VS	DILIP KUMAR SAHU VS	// // 0
240	D-WP(C)/36112/2025 WP(C)/24916/2025	STATE OF ODISHA JASMINE NAYAK VS	AVIJIT PATNAIK VS	// // 0
241	D-WP(C)/35675/2025 WP(C)/24917/2025	STATE OF ODISHA MALLIKA DEI VS	CHITTA RANJAN PATTNAIK VS	// // 0
242	D-WP(C)/35661/2025 WP(C)/24918/2025	STATE OF ODISHA SUDHANSU KUMAR SAHOO VS	LAXMAN PRADHAN VS	// // 0
243	D-WP(C)/35629/2025 WP(C)/24919/2025	STATE OF ODISHA SARAT SAHU VS	BISWARANJAN SAGARIA VS	// // 0
244	D-WP(C)/35520/2025 WP(C)/24920/2025	STATE OF ODISHA SK SALIM VS	SANJAY KUMAR PATRA VS	// // 0
245	D-WP(C)/35647/2025 WP(C)/24921/2025	STATE OF ODISHA PURANDAR SAHU VS	BISWARANJAN SAGARIA VS	// // 0
246	D-WP(C)/35592/2025 WP(C)/24922/2025	STATE OF ODISHA SURESH CHANDRA DASH VS	DHANESWAR BEHERA VS	// // 0
247	D-WP(C)/35653/2025 WP(C)/24923/2025	STATE OF ODISHA BASANTI DEI VS	KUMAR PARIJA VS	// // 0
248	D-WP(C)/35344/2025 WP(C)/24924/2025	STATE OF ORISSA PRADEEP KUMAR SAHU VS	ANUPAM DASH VS	// // 0
249	D-WP(C)/35610/2025 WP(C)/24925/2025	STATE OF ORISSA CHITTARANJAN PANDA VS ADDL. COMMISSIONER, CONSOLIDATION AND SETTLEMENT, KENDRAPARA	NIRANJAN PRASAD PATRA VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/35739/2025 WP(C)/24926/2025	CHAINA JENA VS STATE OF ODISHA	SAMAYA KUMAR RAY VS	// 0 //
251	D-WP(C)/35717/2025 WP(C)/24927/2025	PRASANTA KUMAR PANDA VS ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY,CTC	SUDHIR KUMAR MALLICK VS	// 0 //
252	D-WP(C)/35799/2025 WP(C)/24928/2025	DILESWAR SA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
253	D-WP(C)/35795/2025 WP(C)/24929/2025	SUSANTA BEHERA VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	// 0 //
254	D-WP(C)/35970/2025 WP(C)/24930/2025	S.SIMANCHAL PRUSTY VS STATE TRANSPORT AUTHORITY, CUTTACK	PRASANTA KUMAR NANDA VS	// 0 //
255	D-WP(C)/34578/2025 WP(C)/24931/2025	RADHA BINOD SAMANTRAY VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
256	D-WP(C)/35145/2025 WP(C)/24932/2025	THE AUTHORISED OFFICER-CUM-ACF, KARANJIA FOREST DIVISION,MAYURBHANS VS SUBHRAKANTI SAHU	SUMAN PATTANAYAK, A.G.A VS	// 0 //
257	D-WP(C)/35483/2025 WP(C)/24933/2025	DILLIP KUMAR PATTANAIAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
258	D-WP(C)/36038/2025 WP(C)/24934/2025	BISWAJIT DAS VS ODISHA GRAMEEN BANK, CUTTACK	SAHASRANSU SOURAV VS	// 0 //
259	D-WP(C)/35457/2025 WP(C)/24935/2025	CHANDRAKALA MOHANTY VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	// 0 //
260	D-WP(C)/36039/2025 WP(C)/24936/2025	RANJIT KUMAR JENA VS STATE BANK OF INDIA, MAHARASHTRA	RAJJEET ROY VS	// 0 //
261	D-WP(C)/35524/2025	BIJAYA KUMAR DAS	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/24937/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/35471/2025 WP(C)/24938/2025	RUPA SAHU VS MANAGING DIRECTOR AND CEO, UNION BANK OF INDIA, MUMBAI	ACHYUTANANDA PATTANAIAK VS	// 0 //
263	D-WP(C)/34792/2025 WP(C)/24939/2025	PURNA CHANDRA NAYAK VS CHIEF EXECUTIVE OFFICER, TATA POWER NORTH, ODISHA DISTRIBUTION LTD.BALESWAR	SOMANATH MISHRA VS	// 0 //
264	D-WP(C)/35599/2025 WP(C)/24940/2025	TRINATH BAGHASINGH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
265	D-WP(C)/36217/2025 WP(C)/24941/2025	NARESH KUMAR SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
266	D-WP(C)/36215/2025 WP(C)/24942/2025	SANKARSAN SAMAL VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
267	D-WP(C)/33783/2025 WP(C)/24943/2025	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
268	D-WP(C)/35740/2025 WP(C)/24944/2025	BINOD BIHARI SWAIN VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
269	D-WP(C)/36202/2025 WP(C)/24945/2025	SAYED NIAYZUL KARIM VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
270	D-WP(C)/36101/2025 WP(C)/24946/2025	UNITED SOLAPATA RAGHUNATHPUR PACS LTD, NAYAGARH VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //
271	D-WP(C)/35504/2025 WP(C)/24947/2025	AMULYA SARAF @ SARAP VS ADDL COMMISSIONER, CONSOLIDATION AND SETTELMENT, BARGARH	GOKULANANDA SAHU VS	// 0 //
272	D-WP(C)/35790/2025 WP(C)/24948/2025	PRADEEP KUMAR NAYAK VS	JYOTIRMAY GUPTA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/35804/2025 WP(C)/24949/2025	STATE OF ODISHA HARAPRIYA SAHOO VS DEPUTY DIRECTOR OF MINES, CUTTACK CIRCLE, CUTTACK	SOUBHAGYA SUNDAR DAS VS	// // 0 //
274	D-WP(C)/35809/2025 WP(C)/24950/2025	DILLIP SINGH VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //
275	D-WP(C)/36220/2025 WP(C)/24951/2025	KAMAKSHYA MOHAPATRA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
276	D-WP(C)/35813/2025 WP(C)/24952/2025	BABULI PARIDA VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
277	D-WP(C)/36222/2025 WP(C)/24953/2025	MALAYA KUMAR SAMAL VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
278	D-WP(C)/36027/2025 WP(C)/24954/2025	BUILO SAMARTHA VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //
279	D-WP(C)/36225/2025 WP(C)/24955/2025	BIJAYA KUMAR SATPATHY VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
280	D-WP(C)/36159/2025 WP(C)/24956/2025	ODISHA GRAMYA BANK RETIREES ASSOCIATION, CUTTACK VS ODISHA GRAMEEN BANK, BBSR	DEVASHIS PANDA VS	// 0 //
281	D-WP(C)/28973/2025 WP(C)/24957/2025	MANGAL BASKEY VS STATE OF ODISHA	DEBASISH MANGAL HANSDA VS	// 0 //
282	D-WP(C)/36033/2025 WP(C)/24958/2025	M/S INDORAMA INDIA PRIVATE LIMITED, BBSR VS UNION OF INDIA	ASIT KUMAR DASH VS	// 0 //
283	D-WP(C)/34790/2025 WP(C)/24959/2025	BASANTA KUMAR SAHOO VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //

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284	D-WP(C)/36036/2025 WP(C)/24960/2025	M/S THE PROFESSIONAL COURIERS, ANGUL VS COMMISSIONER, GST AND CX, ROURKELA	ASIT KUMAR DASH VS	// 0 //
285	D-WP(C)/35654/2025 WP(C)/24961/2025	DUSHMANTA SEN RAY VS ADDITIONAL COMMISSIONER, BBSR	BANAMALI SAHOO VS	// 0 //
286	D-WP(C)/36075/2025 WP(C)/24962/2025	SUNI ROUT VS STATE OF ODISHA	HIMANSU SEKHAR BEHURA VS	// 0 //
287	D-WP(C)/35694/2025 WP(C)/24963/2025	SASHIKANTA PANIGRAHI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
288	D-WP(C)/36420/2025 WP(C)/24964/2025	RAJINDER SINGH VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// 0 //
289	D-WP(C)/35696/2025 WP(C)/24965/2025	CHARAN CHHATAR VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
290	D-WP(C)/36078/2025 WP(C)/24966/2025	M/S D.D BUILDERS LIMITED, KALAHANDI VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
291	D-WP(C)/35698/2025 WP(C)/24967/2025	PARESH CHANDRA NAIK VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
292	D-WP(C)/35635/2025 WP(C)/24968/2025	KHAGESWAR SAHU VS STATE OF ODISHA	BISWARANJAN SAGARIA VS	// 0 //
293	D-WP(C)/36230/2025 WP(C)/24969/2025	CHAIRGARH MISSION SHAKTI MAHASANGHA, KEONJHAR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
294	D-WP(C)/34568/2025 WP(C)/24970/2025	BASANTI DWARI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
295	D-WP(C)/35636/2025	PURANDAR SAHU	BISWARANJAN SAGARIA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/24971/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/35275/2025 WP(C)/24972/2025	SANTOSH KUMAR KHANDELWAL VS THE ORIENTAL INSURANCE COMPANY LTD., BBSR	NIRANJAN LENKA VS	// 0 //
297	D-WP(C)/35700/2025 WP(C)/24973/2025	HARENDRA NATH PATI VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
298	D-WP(C)/36251/2025 WP(C)/24974/2025	TRUCK OWNERS ASSOCIATION, RAYAGADA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	// 0 //
299	D-WP(C)/35551/2025 WP(C)/24975/2025	SNEHALATA SAMANTARAY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
300	D-WP(C)/35860/2025 WP(C)/24976/2025	KANAS BLOCK LEVEL FEDERATION, PURI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
301	D-WP(C)/35706/2025 WP(C)/24977/2025	BASANTA KUMAR NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
302	D-WP(C)/35642/2025 WP(C)/24978/2025	BHARAT BHUSAN MOHANTY VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
303	D-WP(C)/35856/2025 WP(C)/24979/2025	DANDAPANI MALLICK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
304	D-WP(C)/35903/2025 WP(C)/24980/2025	SHRAVANI OILS PRIVATE LIMITED, CUTTACK VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	// 0 //
305	D-WP(C)/36064/2025 WP(C)/24981/2025	BHAGIRATHI MAJHI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
306	D-WP(C)/35853/2025 WP(C)/24982/2025	JALLARPUR GRAM PANCHAYAT LEVEL FEDERATION (GPLF), CUTTACK VS	SUKANTA KUMAR DALAI VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/35915/2025 WP(C)/24983/2025	STATE OF ODISHA SWARNA MANJARI SAHOO VS	SISIR DAS VS	// // 0
308	D-WP(C)/35852/2025 WP(C)/24984/2025	STATE OF ODISHA SEEMANTA GONDWANA HIGHER SECONDARY SCHOOL, HATABHARANDI VS	SUKANTA KUMAR DALAI VS	// // 0
309	D-WP(C)/35935/2025 WP(C)/24985/2025	UNION OF INDIA M/S. SUMEEY SECURITY SERVICE, KHORDHA VS	RAKESH BEHERA VS	// // 0
310	D-WP(C)/35767/2025 WP(C)/24986/2025	STATE OF ODISHA PRACHI PRATIKSHYA PATI VS	KUNAL KUMAR SWAIN VS	// // 0
311	D-WP(C)/35769/2025 WP(C)/24987/2025	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI GYANENDRA KUMAR BISWAL VS	RAJESH RANJAN SAHOO VS	// // 0
312	D-WP(C)/35850/2025 WP(C)/24988/2025	STATE OF ODISHA ARNAPURNA DAS VS	PARAMANANDA JYOTISH VS	// // 0
313	D-WP(C)/36223/2025 WP(C)/24989/2025	STATE OF ODISHA MAA BHADRAKALI MISSION SHAKTI FEDERATION, BHADRAK VS	RAJIV KUMAR MAHANTA VS	// // 0
314	D-WP(C)/35148/2025 WP(C)/24990/2025	STATE OF ODISHA TUKU PADHAN VS	RITESH PATNAIK VS	// // 0
315	D-WP(C)/36445/2025 WP(C)/24991/2025	STATE OF ODISHA MANEESHA MISHRA VS	AVIJIT PATNAIK VS	// // 0
316	D-WP(C)/36329/2025 WP(C)/24992/2025	DR. AMIT KUMAR SHAMAL SUKANTA KUMAR SAHOO VS	BIBHU PRASAD DAS VS	// // 0
317	D-WP(C)/35911/2025 WP(C)/24993/2025	STATE OF ODISHA M/S. AELITE LOGISTICS AND MARKETINH PVT. LTD., BBSR VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// // 0 //

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318	D-WP(C)/30194/2025 WP(C)/24994/2025	DIVINE CONSTRUCTION, JAJPUR VS THE STATE TAX OFFICER, CT AND GST CIRCLE	BIJAY PANDA VS	// 0 //
319	D-WP(C)/33731/2025 WP(C)/24995/2025	UNION OF INDIA VS SAMBIT KUMAR MISHRA	SUDHIR KUMAR PATRA VS	// 0 //
320	D-WP(C)/35914/2025 WP(C)/24996/2025	GITANJALI NAYAK VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
321	D-WP(C)/36470/2025 WP(C)/24997/2025	SAMSAD KHAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
322	D-WP(C)/33770/2025 WP(C)/24998/2025	BASANTA KUMAR SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
323	D-WP(C)/30650/2025 WP(C)/24999/2025	JAYANTI MOHANTY VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
324	D-WP(C)/35206/2025 WP(C)/25000/2025	NILAKANTHA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
325	D-WP(C)/33506/2025 WP(C)/25001/2025	DUSMANTA KUMAR LENKA @ LANKA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
326	D-WP(C)/35918/2025 WP(C)/25002/2025	SUBHAM BEHERA VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
327	D-WP(C)/28196/2025 WP(C)/25003/2025	SAROJ KUMAR GARTIA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
328	D-WP(C)/35321/2025 WP(C)/25004/2025	BHARATI JENA VS RAJAPRIYA JENA	SATYA NARAYAN MISHRA 4 VS	// 0 //
329	D-WP(C)/36400/2025	M/S.OMM SHREE TRANSPORT, KENDRAPARA	AMITABH MISHRA	//

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	WP(C)/25005/2025	VS INDIAN OIL CORP. LTD. NEW DELHI	VS	0 //
330	D-WP(C)/35861/2025 WP(C)/25006/2025	ANJUSMITA MISHRA VS BRUNDABANA MISHRA	HIMANSHU SEKHAR MISHRA VS	// 0 //
331	D-WP(C)/36024/2025 WP(C)/25007/2025	DILLIP KUMAR DAS VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //
332	D-WP(C)/36160/2025 WP(C)/25008/2025	PRASENJIT BEHERA @ PRASENJIT BIHARI BEHERA VS STATE OF ODISHA	SARADA DASH VS	// 0 //
333	D-WP(C)/34359/2025 WP(C)/25009/2025	NISHIKANT BIRABAR VS SUDARSHAN PATRA	OM SWARUP VS	// 0 //
334	D-WP(C)/34689/2025 WP(C)/25010/2025	PRADEEP KUMAR DHAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
335	D-WP(C)/35021/2025 WP(C)/25011/2025	MANMATH KUMAR PATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
336	D-WP(C)/35349/2025 WP(C)/25012/2025	LAXMIDHAR BISWAL VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// 0 //
337	D-WP(C)/35821/2025 WP(C)/25013/2025	SUKANTI SAHOO VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
338	D-WP(C)/36079/2025 WP(C)/25014/2025	M/S D.D BUILDERS LIMITED, KALAHANDI VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
339	D-WP(C)/35750/2025 WP(C)/25015/2025	MAHESWARA BISHOYEE VS BHUBANESWAR DEVELOPMENT AUTHORITY, BBSR	LINGARAJ SARANGI VS	// 0 //
340	D-WP(C)/35450/2025 WP(C)/25016/2025	THE EMPLOYEES STATE INSURANCE CORPORATION, NEW DELHI VS	SURYA NARAYAN PATNAIK VS	// 0

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341	D-WP(C)/35840/2025 WP(C)/25017/2025	KAILASH PRASAD SAHU GULSAN ARA BEGUM VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// // ()
342	D-WP(C)/36023/2025 WP(C)/25018/2025	PADMABATI PRADHAN VS SUPERINTENDENT OF POLICE, ANGUL	GOPAL KRUSHNA MOHANTY VS	// ()
343	D-WP(C)/35791/2025 WP(C)/25019/2025	LAXMIDHAR BALIARSINGH VS STATE OF ODISHA	SOURAV KUMAR PALAI VS	// ()
344	D-WP(C)/36086/2025 WP(C)/25020/2025	M/S D.D BUILDERS LIMITED, KALAHANDI VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// ()
345	D-WP(C)/36096/2025 WP(C)/25021/2025	M/S PUJA ENTERPRISES, CUTTACK VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// ()
346	D-WP(C)/35837/2025 WP(C)/25022/2025	SITA PAL VS UNION OF INDIA	PARAMANANDA JYOTISH VS	// ()
347	D-WP(C)/35844/2025 WP(C)/25023/2025	ITISHREE PADHY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// ()
348	D-WP(C)/35259/2025 WP(C)/25024/2025	MAMULI NAYAK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// ()
349	D-WP(C)/36022/2025 WP(C)/25025/2025	DEBADATTA MOHANTY VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// ()
350	D-WP(C)/36413/2025 WP(C)/25026/2025	JITEN KUMAR ROUSTRAY VS STATE OF ODISHA	LALATENDU SAMAL VS	// ()
351	D-WP(C)/35543/2025 WP(C)/25027/2025	PRADEEP KUMAR BARDHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()

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352	D-WP(C)/36263/2025 WP(C)/25028/2025	RANJAN KUMAR BARIK VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
353	D-WP(C)/36200/2025 WP(C)/25029/2025	DASARATH CHOUDHURY VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
354	D-WP(C)/35820/2025 WP(C)/25030/2025	RANJAN KUMAR SAHOO VS SUPERINTENDING ENGINEER (ELECTRICAL)-II, TPCODL, JAGATSINGHPUR ELECTRICAL DIVISION	SURESH CHANDRA DASH VS	// 0 //
355	D-WP(C)/34917/2025 WP(C)/25031/2025	RAMESH CHANDRA SATAPATHY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
356	D-WP(C)/35199/2025 WP(C)/25032/2025	DHANESWAR ROUTRAY @ ROUTRAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
357	D-WP(C)/36025/2025 WP(C)/25033/2025	CHIRANJIBI PATI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
358	D-WP(C)/33035/2025 WP(C)/25034/2025	HEMANTA KUMAR CHARATI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
359	D-WP(C)/33036/2025 WP(C)/25035/2025	TARINI KUMAR CHARAI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
360	D-WP(C)/36291/2025 WP(C)/25036/2025	SANJEEB KUMAR MOHAPATRA @ SANJIB KUMAR MOHAPATRA VS SANDIPTA PARAMGURU @ SANDIPTA MOHAPATRA	SWADHIN KESARI SINGH VS	// 0 //
361	D-WP(C)/36088/2025 WP(C)/25037/2025	GHASIRAM JOSHI VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
362	D-WP(C)/36306/2025 WP(C)/25038/2025	M/S. MAHIMA ENGINEERING SYSTEMS(P) LTD, BBSR VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
363	D-WP(C)/36186/2025	ANJU TIBREWAL	ABHAY KHANDELWAL	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/25039/2025	VS STATE OF ODISHA	VS	() //
364	D-WP(C)/31227/2025	AJAY KUMAR DASH	USHARANI PATI	//
	WP(C)/25040/2025	VS UNION OF INDIA	VS	() //
365	D-WP(C)/35981/2025	GEETANJALI ROUT	SUBRAT KUMAR KAR	//
	WP(C)/25041/2025	VS STATE OF ODISHA	VS	() //
366	D-WP(C)/35630/2025	M. CHANDAN DORA		//
	WP(C)/25042/2025	VS STATE OF ODISHA	VS	() //
367	D-WP(C)/36313/2025	KASTURBA MISSION SHAKTI FEDERATION, HARICHANDANPUR	RAJIV KUMAR MAHANTA	//
	WP(C)/25043/2025	VS STATE OF ODISHA	VS	() //
368	D-WP(C)/36312/2025	DISTRICT LEVEL MISSION SHAKTI MAHASANGHA, KEONJHAR	RAJIV KUMAR MAHANTA	//
	WP(C)/25044/2025	VS STATE OF ODISHA	VS	() //
369	D-WPCRL/27381/2025	TIKESWAR MAHAKUR	KRANTI RAGINI SAHU	//0
	WPCRL/129/2025	VS STATE OF ODISHA	VS	() //
370	D-ABLAPL/27135/2025	GOBINDA MALLICK	BIKASH KARNA	BOUDH /323 /2025
	ABLAPL/10647/2025	VS STATE OF ODISHA	VS	() //
371	D-ABLAPL/26161/2025	DUSHMANTA PRADHAN @ YASOBANTA PRADHAN	KAJAL SAHOO	N.T.P.C. /13 /2023
	ABLAPL/10648/2025	VS STATE OF ODISHA	VS	() //
372	D-ABLAPL/27148/2025	TARAKANTA GHAREI	PRAVASH CHANDRA JENA	RAIBANIA /40 /2025
	ABLAPL/10649/2025	VS STATE OF ODISHA	VS	() //
373	D-ABLAPL/26258/2025	DIBAKAR RAUTIA	DILIP KUMAR SAHU	KUCHINDA /243 /2022
	ABLAPL/10650/2025	VS STATE OF ODISHA	VS	() //
374	D-ABLAPL/26398/2025	PRIYADARSHI PRADHAN	PRADEEP KUMAR PANDA	MOTANGA /293 /2025
	ABLAPL/10651/2025	VS	VS	()

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375	D-ABLAPL/26480/2025 ABLAPL/10652/2025	STATE OF ODISHA DILESWAR SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// BARKOTE /452 /2023 () //
376	D-ABLAPL/27377/2025 ABLAPL/10653/2025	MD MAHJUB HASMI @ RAJA @ ABDUL WAHAB VS STATE OF ODISHA	KULDEEP MOHANTY VS	RAIBAGA /184 /2025 () //
377	D-ABLAPL/26623/2025 ABLAPL/10654/2025	MADAN MOHAN SWAIN VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// / /0 () //
378	D-ABLAPL/27403/2025 ABLAPL/10655/2025	SUBASH CHANDRA PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /371 /2025 () //
379	D-ABLAPL/26649/2025 ABLAPL/10656/2025	RAJKISHORE NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	SONEPUR /114 /2025 () //
380	D-ABLAPL/27404/2025 ABLAPL/10657/2025	SANJIB KUMAR GHOSH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /371 /2025 () //
381	D-ABLAPL/27154/2025 ABLAPL/10658/2025	SAYAD AJIM VS STATE OF ODISHA	SANKET TRIVEDY VS	PAIKMAL /179 /2025 () //
382	D-ABLAPL/27616/2025 ABLAPL/10659/2025	PRASANTA KUMAR SAHU VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	MAHILA P.S. BUXIBAZAR /139 /2025 () //
383	D-ABLAPL/27188/2025 ABLAPL/10660/2025	DEBASIS DAS VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	CHANDRASEKHARPUR /487 /2025 () //
384	D-ABLAPL/27153/2025 ABLAPL/10661/2025	N.MUDULI REDDY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DIGAPAHANDI /304 /2025 () //
385	D-ABLAPL/25098/2025 ABLAPL/10662/2025	TAPAN BEHERA VS STATE OF ODISHA	BIJAYINI RATH VS	PATTAMUNDAI RURAL PS /283 /2025 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/27113/2025 ABLAPL/10663/2025	HANUMAN @ SAROJ KUMAR SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /290 /2025 () //
387	D-ABLAPL/27156/2025 ABLAPL/10664/2025	SAHAJN SAHAJI @ SAJAN SAHAJI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PIRAHAT P.S /51 /2025 () //
388	D-ABLAPL/27299/2025 ABLAPL/10665/2025	DEBASISH ROUT VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /380 /2025 () //
389	D-ABLAPL/26117/2025 ABLAPL/10666/2025	MAHESWAR MALIK @ MALLIK VS STATE OF ODISHA	SK. ZAFARULLA VS	BALICHANDRAPUR /206 /2025 () //
390	D-ABLAPL/27110/2025 ABLAPL/10667/2025	BAURI SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A 2(A)CC/000049/2007
391	D-ABLAPL/26835/2025 ABLAPL/10668/2025	ARCHANA SAHOO VS STATE OF ODISHA	BISWAPRAKASH MOHAPATRA VS	BELPAHAR /170 /2025 () //
392	D-ABLAPL/27359/2025 ABLAPL/10669/2025	DURGA PRASAD MOHANTY VS STATE OF ODISHA	RAMDAS ACHARY VS	NARLA /193 /2025 () //
393	D-ABLAPL/23916/2025 ABLAPL/10670/2025	ANNAPURNA PARIDA @ ARNAPURA ROUT VS STATE OF ODISHA	SATYA JEET ROUT VS	BASELI SAHI PS /140 /2025 () //
394	D-ABLAPL/27379/2025 ABLAPL/10671/2025	BABUNA @ SAMIR BHOI VS STATE OF ODISHA	SK. ZAFARULLA VS	PAHALA /250 /2025 () //
395	D-ABLAPL/26921/2025 ABLAPL/10672/2025	SUBHASIS BASANTRAY VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	NISCHINTAKOILI /170 /2025 () //
396	D-ABLAPL/27421/2025 ABLAPL/10673/2025	MOHAMMAD SHIRAJ KHAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	/ /0 () //
397	D-ABLAPL/27422/2025	BARUN KUMAR NAYAK	RAJENDRA NARAYAN ROUT	KHAIRA /262 /2025

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	ABLAPL/10674/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/27390/2025 ABLAPL/10675/2025	KHAGESWAR ROUT VS STATE OF ODISHA	SRINIBAS SAHOO VS	BADACHANA /303 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0001718/2025
399	D-ABLAPL/26510/2025 ABLAPL/10676/2025	SUJATA MAHARANA VS UNION OF INDIA (E.D.)	PRASANTA KUMAR TRIPATHY VS	// 0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH CRLMC(PMLA)/0000002/2025
400	D-ABLAPL/26003/2025 ABLAPL/10677/2025	NANDAUTSAB @ MUNDA @ ADI JENA VS STATE OF ODISHA	NABA KISHORE GURU VS	DHENKANAL TOWN /432 /2025 () //
401	D-ABLAPL/26519/2025 ABLAPL/10678/2025	RAMACHANDRA NAYAK VS STATE OF ODISHA	BHABANI SANKAR DAS VS	RAMBHA (KHALLIKOTE) /2 /2004 () //
402	D-ABLAPL/27431/2025 ABLAPL/10679/2025	MANAS KUMAR MOHANTY @ LITU VS STATE OF ODISHA	AYESHKANTA TRIPATHY VS	TIHIDI /222 /2025 () //
403	D-ABLAPL/26774/2025 ABLAPL/10680/2025	BIJAYA KHUNTIA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /412 /2025 () //
404	D-ABLAPL/27444/2025 ABLAPL/10681/2025	AVINASH AGARWAL VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	JATNI P.S. /345 /2025 () //
405	D-ABLAPL/26984/2025 ABLAPL/10682/2025	SUBHAM CHOUDHURY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /496 /2025 () //
406	D-ABLAPL/27037/2025 ABLAPL/10683/2025	KARAN DAS VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BARI RAMCHANDRAPUR /341 /2025 () //
407	D-ABLAPL/27621/2025 ABLAPL/10684/2025	SUBHENDRA KUMAR DAS VS STATE OF ODISHA	PARTHA SARATHI ACHARYA VS	KAMAKHYANAGAR /537 /2024 () //
408	D-ABLAPL/27192/2025 ABLAPL/10685/2025	SUBRAT NAYAK VS	ASHWARIYA DASH VS	DHENKANAL SADAR /694 /2025 ()

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409	D-ABLAPL/27239/2025 ABLAPL/10686/2025	STATE OF ODISHA AMIT BEHERA @ AMIT PANDA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// BADAGODA P.S. /416 /2025 ()
410	D-ABLAPL/27411/2025 ABLAPL/10687/2025	STATE OF ODISHA BISWA PRAKASH MALLIK VS STATE OF ODISHA	JIBESH KUMAR PADHIARY VS	// CHANDRASEKHARPUR /527 /2025 ()
411	D-ABLAPL/27446/2025 ABLAPL/10688/2025	STATE OF ODISHA RAHIMA BIBI VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	// TIRTOL /422 /2025 ()
412	D-ABLAPL/27454/2025 ABLAPL/10689/2025	STATE OF ODISHA SAROJ BADAN PARIDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
413	D-ABLAPL/27457/2025 ABLAPL/10690/2025	STATE OF ODISHA ASHOK KUMAR DAS @ ASHOK DAS @ AGADHU VS STATE OF ODISHA	SATYABAN SAHOO VS	// DHUSURI /280 /2025 ()
414	D-ABLAPL/27458/2025 ABLAPL/10691/2025	STATE OF ODISHA ANANTA KUMAR BEHERA @ ANOJ @ BAPI VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// PHULBANI SADAR /154 /2023 ()
415	D-ABLAPL/25891/2025 ABLAPL/10692/2025	STATE OF ODISHA SILU @ CHINTU BHOI VS STATE OF ODISHA	AJIT KUMAR PANDA VS	// BANKI /108 /2025 ()
416	D-ABLAPL/27570/2025 ABLAPL/10693/2025	STATE OF ODISHA ANASAYA MOHANTY VS STATE OF ODISHA	PRADIPTA VARMA VS	// BHARATPUR PS /510 /2025 ()
417	D-ABLAPL/27150/2025 ABLAPL/10694/2025	STATE OF ODISHA RANJIT NAIK @ RANJIT KU NAIK VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	// PARJANG /383 /2025 ()
418	D-ABLAPL/27176/2025 ABLAPL/10695/2025	STATE OF ODISHA RAMA KRUSHNA PATTNAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	// PURI SADAR /400 /2025 ()
419	D-ABLAPL/26933/2025 ABLAPL/10696/2025	STATE OF ODISHA SK. WAJUDDIN VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// BASTA /259 /2025 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/27267/2025 ABLAPL/10697/2025	KALAKAR SETHY VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	NIKIRAI /300 /2025 () //
421	D-ABLAPL/27268/2025 ABLAPL/10698/2025	ANITA SETHY VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	NIKIRAI /300 /2025 () //
422	D-ABLAPL/24712/2025 ABLAPL/10699/2025	BIBHUTI CHARAN MOHANTY @ BIBHUTI MOHANTY VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	CUTTACK SADAR /494 /2025 () //
423	D-ABLAPL/27771/2025 ABLAPL/10700/2025	CHANDRASEKHAR KAR VS STATE OF ODISHA	ASHOK KUMAR JENA VS	ANGUL TOWN /839 /2025 () //
424	D-ABLAPL/27650/2025 ABLAPL/10701/2025	GAGAN MOHAPATRA @ GAGAN BIHARI MAHAPATRA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	INFOCITY PS /422 /2025 () //
425	D-ABLAPL/27075/2025 ABLAPL/10702/2025	GAURAV SHAW VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	AIRPORT /236 /2024 () //